

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-312**  
IB - 263/ND/2020

**IN THE MATTER OF:**

Swastik pipe ltd

**Vs**

M/s. Associated Switchgears and Projects limited

....Applicant

....Respondent

**SECTION**

Under Section-9 of IBC

Order delivered on 27.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sanjay & Adv. Chetna

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **10.02.2020**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)